

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

J A I P U R.

O.A. No. 1047/92

Date of decision: 17.5.93

ALL INDIA POSTAL
EMPLOYEES UNION

: Applicants

VERSUS

UNION OF INDIA & ORS

: Respondents.

Mr. Banwari Lal Saini
Secretary, A.I.P.E.Union

: Present in person.

Mr. U.D. Sharma

: Counsel for the respondents.

CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman

Hon'ble Mr. O.P. Sharma, Administrative Member.

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

Mr. B.L. Saini, Secretary who has filed the application on behalf of All India Postal Employees Union, Postmen, Class IV and EDAs Rajasthan Circle, Jaipur, present in person. Mr. K.L. Thawani, Advocate, identified Mr. Saini.

2. The Secretary submits that their grievances have been sorted out and he wants to withdraw the O.A. Prayer is accepted.

3. The O.A. is dismissed accordingly, with no orders as to costs.

(O.P. SHARMA)
Administrative Member

(D.L. MEHTA)
Vice-Chairman